Declaration of Assets and Liabilities

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Year-2024

I, CHANDRA PRAKASH son/daughter/wife of LATE SAHDEO JHA, aged 44 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as SECTION OFFICER-IN-CHARGE give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

15/02/24

t	Sr. No.	Description	Self	Spouse Name(S) MADHU PRIYA	Dependant-1 Name KRISH RAJ MINOR	Dependant-2 Name TANU PRIYA MINOR	Dependant- 3 Etc. Name
	(i)	Cash	RS 7000/-	RS 15000/-	NIL	NIL	
	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI SAVING ACCOUNT- RS. 390063/-	NIL	NIL	NIL	
	(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND- TOTAL INVESTMENT RS 112500/-	NIL	NIL	NIL	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. POSTOFFICE- 5 YEAR TD- RS 15000/- AND SAVING ACCOUNT 810/- (JOINT WITH SPOUSE). 2. RELIANCE LIFE INSURANCE POLICY OF SUM ASSURED AMT RS 94000/- 3. NPS- TOTAL INVESTMENT- RS 199905/-	TD- RS 900000/- (B) RD- TOTAL DEPOSIT - RS 221000/- (C) SAVING ACCOUNT- 1000/- 2. LIC OF INDIA-TOTAL POLICIES OF SUM ASSURED AMT. RS. 250000/-	LIC OF INDIA - POLICY OF SUM ASSURED AMT RS 100000/-	NIL	
	(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	

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(vi)	Jewellery (give details of weight and value)	GOLD-30 GM	GOLD-270 GM,SILVER- 750 GM	GOLD-20 GM,SILVER- 150 GM	GOLD-20 GM,SILVER- 200 GM	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	92.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self		Spouse S)-MADHU PRIYA	Dependant -1 Name- KRISH RAJ(MINO R)	Dependa nt-2 Name- TANU PRIYA(M INOR)	Depe ndant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	I have undevided paternal/ancestral property (agricultural land + house) at fatehpur buzurg,thana-desri dist-vaishali.	NIL		NIL	NIL	
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	cet value NIL cultural cation(s) rvey ber(s) ent (Total surement) rent eet value 2		NA,PLOT NO- ND 603, 4.286 .,VALUE- 50/-(CURRENT RATE @ 0/- PER .) CURI,THANA PATNA,PLOT 5,930, 3.125 , VALUE- 0/- (CURRENT RATE @ /- PER	NIL	NIL	
			THANA 94,PATN 705, 2. VALUE- (CURRE	NA,BEUR NO- NA,PLOT NO- 3437 DISMIL, 544518/- NT GOVT @ 275000/-			

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(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL ,	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	NIL PAN NO-APHPP6411L	NIL		
	Account Number (PAN)]				

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indicate year upt Tax retu	th Tax [Also the assessme o which Wealt rn filed.]	nt h	VIL		- 100		VC BI	NIL	awyAsor Carens ment Nich Wealth 12
	s Tax [Only in proprietary]	1	VIL					NIL	(et.dr.v
(iv) Prop	erty Tax	ſ	VIL					NIL	matter !
C. <u>Personal</u>	Detail								
GPF/CPF/PRAN N	o. :- G	SPF-PTS,	/BLA-	1233					
Gender	:- [л (M/F)						
Date of Birth	:- 3	1	1	2	1	9	7	9	(DD/MM/YYYY
Class/Group	:- B	k.	(A	/B/C)					
Cadre	:-	IHAR LE	CICLAT	TIVE AC	CENADI	V SEC	DETAR	NAT CER	2405
	L	IIIAK LE	GISLAI	IVE AS	SEIVIBL	Y SEC	KETAR	MAI SER	RVICE
	(Fu	II Name	e.g. B	A.SBi	har Ad	minist	rative	Service	,
	В	.S.S Bil	nar Se	cretaria	t Servi	ce etc	.)		
Home District	:- VA	ISHALI							
I hereby knowledge and		t the	abov	e det	ails a	re t	rue t	to the	best of my
			Si	gnatur	e	Char	dsa	Ba	kash
			Na	me of	Emplo	ovee:	CHAN	IDRA P	PRAKASH

Name of Employee:.CHANDRA PRAKASH.....

Place: PATNA...... Designation: SECTION OFFICER-IN-CHARGE

Date: 13:02.2024 Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.